

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 174

Dated: 23/05/2018

Subject: Restructuring of Committees of Hon'ble Judges.

Consequent upon transfer on elevation of Hon'ble Mr Justice Ramalingam Sudhakar and Hon'ble Mr Justice Mohammad Yaqoob Mir, the existing Committee Nos. 1,2,3,4,5,7,8 & 17 constituted vide High Court Order No. 378 dated 07.06.2017, of which their Lordships were the Members/Chairmen, are restructured as under:-

a. Committee No.1: Administrative Committee:

- | | | |
|------|--|------------|
| i) | Hon'ble Mr Justice Alok Aradhe | (Chairman) |
| ii) | Hon'ble Mr Justice Ali Mohammad Magrey | (Member) |
| iii) | Hon'ble Mr Justice Dhiraj Singh Thakur | (Member) |

b. Committee No.2: Finance Committee:

- | | | |
|-----|--|------------|
| i) | Hon'ble Mr Justice Alok Aradhe | (Chairman) |
| ii) | Hon'ble Mr Justice Ali Mohammad Magrey | (Member) |

c. Committee No.3: Building and Infrastructure Committee:

- | | | |
|------|--|------------|
| i) | Hon'ble Mr Justice Alok Aradhe | (Chairman) |
| ii) | Hon'ble Mr Justice Ali Mohammad Magrey | (Member) |
| iii) | Hon'ble Mr Justice Dhiraj Singh Thakur | (Member) |
| iv) | Hon'ble Mr Justice Tashi Rabstan | (Member) |

d. Committee No.4: Committee for allotment of Chambers to Advocates and Disciplinary Committee under the Advocates Act:

For Srinagar wing:

- | | | |
|-----|--|------------|
| i) | Hon'ble Mr Justice Ali Mohammad Magrey | (Chairman) |
| ii) | Hon'ble Mr Justice M.K.Hanjura | (Member) |

e. Committee No.5: Committee for the High Court Staff:

- | | | |
|------|----------------------------------|------------|
| i) | Hon'ble Mr Justice Tashi Rabstan | (Chairman) |
| ii) | Hon'ble Mr Justice Sanjeev Kumar | (Member) |
| iii) | Hon'ble Mr Justice M.K.Hanjura | (Member) |

f. Committee No.7: Committee to monitor the effective implementation of the various decisions/resolutions passed in the Chief Justices' Conference, 2016.

- i) Hon'ble Mr Justice Ali Mohammad Magrey (Chairman)
 ii) Hon'ble Mr Justice Sanjeev Kumar (Member)
 iii) Hon'ble Mr Justice Sanjay Kumar Gupta (Member)

g. Committee No.8: Committee for direct recruitment of District Judges:

- i) Hon'ble Mr Justice Alok Aradhe (Chairman)
 ii) Hon'ble Mr Justice Ali Mohammad Magrey (Member)
 iii) Hon'ble Mr Justice Dhiraj Singh Thakur (Member)

h. Committee No.17: Committee to oversee progress of cases arising under J&K Pre-conception and Pre-natal Sex Selection/Determination (Prohibition and Regulation Act 2002):

- i) Hon'ble Mr Justice Alok Aradhe (Chairman)
 ii) Hon'ble Mr Justice Ali Mohammad Magrey (Member).

By Order

(Sanjay Dhar) 23/05/18
 Registrar General

No: 6402-18/RS

Dated: 23/05/2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Director J&K State Judicial Academy, Srinagar
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. Chief Accounts Officer, High Court of J&K, Srinagar,
for information and necessary action.
7. CPC e-Courts J&K High Court, Srinagar ,for information and uploading the same on High Court website.
8. Concerned Sections
9. Office file.

Registrar General 23/05/18